

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH

AT HYDERABAD

ORIGINAL APPLICATION NO.120/99

DATE OF ORDER : 31.1.2000

Between:-

J.L.Ramakrishna

...Applicant

And

1. Union of India, rep. by General Manager,
S.C.Railway, III Floor, Rail Nilayam,
Sec'bad.
2. Chief Personal Officer, S.C.Railway, IV Floor,
Rail Nilayam, Sec'bad.
3. The Dy.C.S.T.E.(Work shop)
S & T/MFT/SCS., Mettuguda,
Sec'bad-17.

...Applicant

COUNSEL FOR THE APPLICANT: Shri P.Ramaswamy

COUNSEL FOR THE RESPONDENTS: Shri D.F.Paul, CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

Heard Sri D.F.Paul, learned standing counsel for the respondents. None
for the applicant. OA dismissed for default. No order as to costs.



(R.RANGARAJAN)

MEMBER(A)

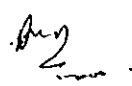


(D.H.NASIR)

VICE-CHAIRMAN

DATED: 31st January, 2000.

Dictated in Open Court.



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

1ST AND 2ND COURT

COPY TO:

1. HQHND
2. HRRN M (ADMN.)
3. HBSJP M (JUDL.)
4. D.R. A(OMN.)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

TYPED BY
COMPOSED BY

CHECKED BY
APPROVED BY

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMN.)

THE HON'BLE MR. B. S. JAI PARAMESWAR
MEMBER (JUDL.)

* * *

DATE OF ORDER: 31/1/2000

MA/RA/CP.NO.

IN

DA. NO.

120/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

CP. CLOSED

RA. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED,

DISMISSED AS WITHDRAWN

ORDER/REJECTED

NO ORDER AS TO COSTS

